

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need to set up more ESIC hospitals in Haryana

SHRI KARTIKEYA SHARMA (Haryana): Mr. Vice-Chairman, Sir, on 25th of May 2022, the Central Government announced that five ESIC Hospitals will be set up in the districts of Hisar, Ambala, Karnal, Sonapat/Rohtak and Panchkula of Haryana to ensure affordable healthcare for the people working in the unorganized sector. From newspaper reports, I came to know that hon. Prime Minister has instructed the Employees State Insurance Corporation to expand its medical infrastructure by enhancing its reach to all 740 districts of the country by using its more than Rs.1 Trillion Reserve Fund, lying mostly in fixed-income instruments with the banks. The foundation stone was laid for one 500-bed ESIC hospital at IMT Manesar, Gurugram. At present, only 15 hospitals have tie up with ESIC in the State of Haryana and the load on MRI, CT scan and other imaging tests is very high as patients have to wait for more than three months to get it done. I am very sorry to mention that the state of affairs at the region's ESIC health centres, which cater to employees of private and Government sectors, is very pathetic as they are plagued with an acute shortage of doctors and paramedical staff. Lack of required strength of doctors, especially specialists, forces the patients to seek treatment in already overburdened Government-run hospitals or private hospitals for which they have to pay hefty fees. I request the Government to take immediate steps to set up the hospitals and do the needful to fill the vacant posts of doctors and paramedical staff urgently.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the Special Mention made by the hon. Member.

LT. GEN. (DR.) D.P. VATS (RETD.) (Haryana): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

Need for development of Kannur Airport

DR. V. SIVADASAN (Kerala): Sir, there is a need to promote development of Kannur Airport by allowing more international flights. Kannur Airport has an excellent infrastructure meeting international standards and hence it is the need of the hour that flights to all important international destinations should be permitted and promoted. The airport should be included in the point of call list which is essential for its advancement. Haj embarkation should also be allowed from the airport. The Union Government is requested to take prompt action on the issue so that Kannur Airport is able to utilize its full potential and contribute to the development of the economy, industry, tourism and mobility in the region. Thank you.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.